**No.RJ-1/Regular/ 256 /2024**

# N O T I C E
## (VACATION COURT)

**IT IS HEREBY NOTIFIED** for the information of the Advocates and the parties appearing in person **at the Principal Seat at Bombay that :**

The Division Bench comprising of the **Hon'ble Shri Justice Kamal R. Khata and Hon'ble Shri Justice Rajesh S. Patil** is constituted to take up any urgent matters **on 6th June 2024 and 8th and 9th June 2024.**

Dated this 6th day of June 2024

By Order

Sd/-
(S.B. Bhansali)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

Sd/-
(H. M. Bhosale)
Registrar (Judl-I),
High Court, A.S., Bombay.